In the Court of Sh. Sanjeet Singh, HAS, Marriage Officer-cum-Sub-Divisional Magistrate, Hamirpur, District Hamirpur (H.P.)

In the matter of:

- 1. Sh. Pardeep Kumar aged 37 years s/o Sh. Ravinder Kumar, r/o Village Lapodu, Post Office Baloh, Tehsil Bhoranj, District Hamirpur (H.P.).
- 2. Ms. Mini Chaudhary aged 31 years d/o Sh. Bhojlal Dangaura, r/o Ward No. 8, Municipality Belauri, District Kanchanpur, Nepal.

Versus

General Public

Subject.— Notice for Registration of Marriage.

Sh. Pardeep Kumar s/o Ms. Mini Chaudhary have filed an application u/s 5 of Special Marriages Act, 1954 alongwith supporting affidavits and documents before the Court of undersigned in which they have stated that they intend to solemnized their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objections regarding this marriage may file his/her objections personally or in writing before this court on or before 24-05-2025. In case no objection is received by 24-05-2025 it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 24-04-2025.

Seal.

Marriage Officer-cum-SDM, Sub-Division, Hamirpur (H.P.).

Sd/-

In the Court of Sh. Rajender Kumar Gautam, Sub-Divisional Magistrate Barsar, District Hamirpur (H.P.) Exercising the Powers of Marriage Officer under Special Marriage Act, 1954

- 1. Mr. Balwant Singh age 36 years s/o Sh. Amrik Singh, r/o Village Bhardwan, P.O. Ghandalwin, Tehsil Ghumarwin, District Bilaspur (H.P.).
- 2. Ms. Sapna Kumari age 34 years d/o Sh. Brij Lal, r/o Village Lunadha, P.O. Fatepur, Tehsil Sarkaghat, District Mandi (H.P.) ... *Applicants*.

Versus

General Public

Subject.— Notice of Marriage.

Mr. Balwant Singh and Ms. Sapna Kumari have filed an application u/s 15 of the Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, in which they have stated that they have solemnized their marriage on dated 17-03-2025 as per Hindu rites and customs at Kalka Mata Mandir, Tikker Rajputtan, Tehsil Barsar, District Hamirpur, H.P.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 28-05-2025. In case no objection is received by 28-05-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 28-04-2025.

Seal. Sd/-

Marriage Officer-cum-SDM, Sub-Division Barsar, District Hamirpur (H.P.).

In the Court of Sh. Rajender Kumar Gautam, Sub-Divisional Magistrate Barsar, District Hamirpur (H.P.) Exercising the Powers of Marriage Officer under Special Marriage Act, 1954

- 1. Mr. Chaman Lal age 30 years s/o Sh. Ram Saran, r/o Village & P.O. Maharal, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.).
- 2. Ms. Usha Devi age 21 years d/o Sh. Karam Dass, r/o Village Bukhar, P.O. Naghiar, Tehsil Jhandutta, District Bilsapur (H.P.) ... *Applicants*.

Versus

General Public

Subject.— Notice of Marriage.

Mr. Chaman Lal and Ms. Usha Devi have filed an application u/s 05 of the Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, in which they have stated that they have solemnized their marriage on dated 28-04-2025 as per Hindu rites and customs at Village Maharal, Tehsil Dhatwal at Bijhari, District Hamirpur, H.P.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 30-05-2025. In case no objection is received by 30-05-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 30-04-2025.

Seal. Sd/-

In the Court of Sh. Sanjeet Singh, H.A.S., Marriage Officer-cum-Sub Divisional Magistrate Sujanpur, Distt. Hamirpur (H. P.)

1. Rajneesh Chauhan aged 45 years s/o Sh. Rajinder Singh, r/o Vilage Bhatpura, P.O. Jangal Beri, Tehsil Sujanpur, Distt. Hamirpur (H.P.).

2. Savita Kumari aged 42 years d/o Sh. Arjun Singh, r/o Village Tikker, P.O. Tikker, Tehsil Palampur, District Kangra, H.P. "Applicant.

Versus

General Public Respondent.

Application for the registration of marriage under section 16 of Special Marriage Act, 1954 (Central Act) as amended by Marriage Laws (Amendment Act 01, 49 of 2001).

Rajneesh Chauhan aged 45 years s/o Sh. Rajinder Singh, r/o Vilage Bhatpura, P.O. Jangal Beri, Tehsil Sujanpur, Distt. Hamirpur and Savita Kumari aged 42 years d/o Sh. Arjun Singh, r/o Village Tikker, P.O. Tikker, Tehsil Palampur, District Kangra, H.P. have filed an application alongwith affidavits in this court under section 16 of Special Marriage Act, 1954 (Central Act) as amended by the Marriage Laws (Amendment Act 01, 49 of 2001) that they have solemnized their marriage ceremony on 11-11-2023 in their complex at Village & P.O. Tikker, Tehsil Palampur, District Kangra, H.P. as per Hindu Rites and Customs and they are living together as husband and wife since then. Hence their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objections regarding this marriage can file the objections personally or in writing before this court on or before 27-05-2025. After that no objections will be entertained and marriage will be registered accordingly.

Issued today on 16-04-2025 under my hand and seal of the court.

Seal. Sd/-*Marriage Officer*-cum-*Sub Divisional Magistrate*,

Marriage Officer-cum-Sub Divisional Magistrate, Sujanpur, Distt. Hamirpur (H.P.).

In the Court of Sh. Rakesh Sharma, HPAS Sub-Divisional Magistrate, Exercising the Power of Marriage Officer Nadaun, District Hamirpur (H.P.)

In the matter of:

1. Sh. Kamal Kant s/o Kishori Lal, r/o Village Badhera, Post Office Gwal Pathar, Tehsil Nadaun, District Hamirpur (H.P.).

2. Shital d/o Uttam Kumar, r/o Ward No. 4, Village Balehr, Post Office Tang, Tehsil Dharamshala, District Kangra (H.P.)

Versus

General Public

<u>Subject.</u>— Notice for Registration of Marriage under Special Marriage Act, 1954.

The above applicants have filed an application u/s 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on 10-12-2024 at Shiv Mahadev Mandir Puratyala, Tehsil Jawalamukhi, Distt. Kangra, H.P. and they are living as husband and wife since then, hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 30-05-2025 at 11.00 A.M. The objection(s) after 30-05-2025 at 11.00 A.M. will not be entertained by this office and then the marriage will be registered accordingly as per the law prescribed.

Issued on this 26-04-2025 under my hand and seal of this office.

Seal.

RAKESH SHARMA (HPAS), Sub Divisional Magistrate-cum-Marriage Officer, Nadaun, Distt. Hamirpur (H.P.).

In the Court of Sh. Rakesh Sharma, HPAS Sub-Divisional Magistrate, Exercising the Power of Marriage Officer Nadaun, District Hamirpur (H.P.)

In the matter of:

- 1. Ankit Kumar s/o Kuldeep Chand, r/o Village Badehtar, Post Office Jeehan, Tehsil Nadaun, District Hamirpur (H.P.).
- 2. Monu d/o Vijay Kumar, r/o Village Bantera, Post Office Manjhiar, Tehsil Nadaun, District Hamirpur (H.P.)

Versus

General Public

<u>Subject.</u>— Notice for Registration of Marriage under Special Marriage Act, 1954.

The above applicants have filed an application u/s 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on 25-03-2025 at Shiv Mahadev Mandir Purtiala, Post Office Kohala, Tehsil Jawalamukhi, Distt. Kangra, H.P. and they are living as husband and wife since then hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 31-05-2025 at 11.00 A.M. The objection(s) after 31-05-2025 at 11.00 A.M. will not be entertained by this office and then the marriage will be registered according as per the law prescribed.

Issued on this 27-09-2024 under my hand and seal of this office.

Seal.

(RAKESH SHARMA, HPAS), Sub Divisional Magistrate-cum-Marriage Officer, Nadaun, Distt. Hamirpur (H.P.).

In the Court of Marriage Officer-cum-Sub-Divisional Magistrate, Bhoranj, Distt. Hamirpur (H. P.)

- 1. Arun Kumar s/o Sh. Vijay Kumar, Village Bhajlah, P.O. Ludder Mahadev, Tehsil Bhoranj, District Hamirpur, age 29 year old.
- 2. Anshika d/o Sh. Kesar Singh, r/o Village Lahri, P.O. Sohri, Tehsil Barsar, District Hamirpur age 22 years old . . *Applicants*.

Versus

General Public

Arun Kumar s/o Sh. Vijay Kumar, Village Bhajlah, P.O. Ludder Mahadev, Tehsil Bhoranj, District Hamirpur & Anshika d/o Sh. Kesar Singh, r/o Village Lahri, P.O. Sohri, Tehsil Barsar, District Hamirpur have filed an application alongwith affidavits in this court under section 16 of Special Marriage Act, 1954 (Central Act) as amended by the Marriage Laws (Amendment Act 01, 49 of 2001) that they have solemnized their marriage ceremony on dated 14-03-2025 at Vaishno Devi Mandir Lagmanvi, Tehsil Bhoranj, Distt. Hamirpur, H.P. as per Hindu Rites and Customs and they are living together as husband and wife since then. Hence their marriage may be registered under Special Marriage Act, 1954.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding this marriage can file the objection personally or in writing before this court on or before 31-05-2025. After that no objections will be entertained and marriage will be registered accordingly.

Issued today on 23-04-2025 under my hand and seal of the court.

Seal.

Marriage Officer-cum-Sub Divisional Magistrate,
Bhoranj, Distt. Hamirpur (H.P.).

In the Court of Sh. Rakesh Sharma, HPAS Sub-Divisional Magistrate, Exercising the Power of Marriage Officer Nadaun, District Hamirpur (H.P.)

In the matter of:

- 1. Pankaj Kumar s/o Hoshiar Singh, r/o Village Batran, P.O. Batran, Tehsil Nadaun, District Hamirpur (H.P.).
- 2. Payal d/o Parshotam Lal, r/o Village Choa Chukrala, Post Office Choru, Tehsil Nadaun, District Hamirpur (H.P.).

Versus

General Public

Subject.—Proclamation for the registration of marriage u/s 5 of Special Marriage Act, 1976.

Pankaj Kumar & Payal have filed an application u/s 5 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the General Public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objections personally or in writing before this court on or before 30-06-2025 at 11.00 A.M. In case no objection in received by 30-06-2025 at 11.00 A.M. it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 07-04-2025.

Seal. Sd/-

(RAKESH SHARMA, HPAS),

Sub-Divisional Magistrate-cum-Marriage Officer, Nadaun, District Hamirpur (H.P.).

In the Court of Sh. Rakesh Sharma, HPAS Sub-Divisional Magistrate, Exercising the Power of Marriage Officer Nadaun, District Hamirpur (H.P.)

In the matter of:

- 1. Sh. Dinesh Kumar Dhiman s/o Amar Nath Dhiman, r/o Village Pukhrer, Post Office Bara, Tehsil Nadaun, District Hamirpur (H.P.).
- 2. Rajna Devi d/o Bihari Lal, r/o Ward No. 5, Village Hanglow, Post Office Lahla, Tehsil Palampur, District Kangra (H.P.)

Versus

General Public

Subject.— Notice for Registration of Marriage under Special Marriage Act, 1954.

The above applicants have filed an application u/s 16 of Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on 11-07-2024 at Shiv Shakti Mandir Padar Chamunda, Distt. Kangra, H.P. and they are living as husband and wife since then, hence their marriage may be registered.

Therefore, the general public is hereby informed through this notice that if any person who have objection regarding this marriage can file the objections personally or in writing before this office on or before 13-06-2025 at 11.00 A.M. The objection(s) after 13-06-2025 at 11.00 A.M. will not be entertained by this office and then the marriage will be registered accordingly as per the law prescribed.

Issued on this 26-04-2025 under my hand and seal of this office.

Seal.

RAKESH SHARMA (HPAS), Sub-Divisional Magistrate-cum-Marriage Officer, Nadaun, Distt. Hamirpur (H.P.).

In the Court of Executive Magistrate-cum-Naib Tehsildar, Dhatwal at Bijhari, Distt. Hamirpur (H.P.)

In the matter of:

Brahmi Devi

Versus

General Public

Notice to General Public.

Smt. Brahmi Devi d/o Sh. Julmi Ram, r/o Village Samtana Kalan, Tehsil Dhatwal at Bijhari, Distt. Hamirpur (H.P.) has applied in this office for the entry of her date of birth which has taken place on 01-01-1961 but due to ignorance the same could not be entered in the record of Gram Panchayat Samtana Kalan. The applicant in support of the facts of the event has submitted the requisite documents and the same have been perused accordingly.

General public is hereby informed through this notice that if any person having any objection regarding the entry of date of birth of the applicant which is 01-01-1961, they can file their objections either in writing or through their counsel within a period of 30 days from the date of issue of this notice, if no objection is received from any person regarding the date of birth which is 01-01-1961 the same will be registered accordingly.

Issued under my hand and seal of the court on 03-05-2025.

Seal. Sd/-

In the Court of Executive Magistrate-cum-Naib Tehsildar, Dhatwal at Bijhari, Distt. Hamirpur (H.P.)

In the matter of:

Shakuntla Devi

Versus

General Public

Notice to General Public.

Seal.

Smt. Shakuntla Devi d/o Sh. Kishan Dayal, r/o Village & Post Office Loharli, Tehsil Dhatwal at Bijhari, Distt. Hamirpur (H.P.) at present w/o Sh. Mathra Dass, r/o Village Gujrehra, P.O. Gandhir, Tehsil Jhandutta, Distt. Bilaspur, H.P. has applied in this office for the entry of her date of birth which has taken place on 13-01-1956 but due to ignorance the same could not be entered in the record of Gram Panchayat Kalwal. The applicant in support of the facts of the event has submitted the requisite documents and the same have been perused accordingly.

General public is hereby informed through this notice that if any person having any objection regarding the entry of date of birth of the applicant which is 13-01-1956, they can file their objections either in writing or through their counsel within a period of 30 days from the date of issue of this notice, if no objection is received from any person regarding the date of birth which is 13-01-1956 the same will be registered accordingly.

Issued under my hand and seal of the court on 23-04-2025.

Executive Magistrate-cum-Naib Tehsildar, Dhatwal at Bijhari, District Hamirpur (H.P.).

Sd/-

ब अदालत सहायक समाहर्ता द्वितीय श्रेणी, सुजानपुर, जिला हमीरपुर (हि0प्र0)

मिसल नम्बर किस्म मुकद्दमा तारीख दायर तारीख पेशी 09/NT/2025 जन्म तिथि पंजीकरण 26—12—2024 19—05—2025

सुश्री रक्षा देवी पुत्री नन्दा राम, वासी मोहाल दुधला, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)

बनाम

आम जनता प्रतिवादी।

जन्म तिथि पंजीकरण सुश्री रक्षा देवी पुत्री नन्दा राम, वासी मोहाल दुधला, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)।

प्रार्थना—पत्र बराये जन्म पंजीकरण सुश्री रक्षा देवी पुत्री नन्दा राम, वासी मोहाल दुधला, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) ने इस अदालत में दायर किया है कि उसका जन्म दिनांक 30—04—1981 को ग्राम पंचायत भेरडा में हुआ था तथा सहबन गलती से ग्राम पंचायत भेरडा में दर्ज नहीं हो पाया है। लिहाजा इसे ग्राम पंचायत भेरडा में दर्ज करने के आदेश पारित किए जाएं।

अतः प्रतिवादी आम जनता तथा सम्बन्धित रिश्तेदारों को इस इश्तहार द्वारा सूचित किया जाता है कि यदि किसी को उपरोक्त जन्म तिथि पंजीकरण बारे कोई उजर व एतराज हो तो वह दिनांक पेशी 19—05—2025 को सुबह 10.00 बजे इस न्यायालय में असालतन या वकालतन अपना एतराज अधोहस्ताक्षरी के समक्ष उपस्थित होकर पेश कर सकता है अन्यथा उपरोक्त जन्म तिथि को दर्ज करने के आदेश दे दिये जाएंगे। उसके उपरान्त कोई एतराज नहीं सुना जाएगा।

आज दिनांक 26-04-2025 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित / – सहायक समाहर्ता द्वितीय श्रेणी, सुजानपुर, जिला हमीरपुर (हि०प्र०)।

ब अदालत सहायक समाहर्ता द्वितीय श्रेणी, सुजानपुर, जिला हमीरपुर (हि0प्र0)

मिसल नम्बर 20 / NT / 2025 किरम मुकद्दमा जन्म तिथि पंजीकरण तारीख दायर 26-04-2025 तारीख पेशी 19—05—2025

श्री महिन्दर कुमार पुत्र रोशन लाल, वासी मोहाल टिकरू, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)

बनाम

आम जनता

ं प्रतिवादी ।

जन्म तिथि पंजीकरण श्री महिन्दर कुमार पुत्र रोशन लाल, वासी मोहाल टिकरू, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)।

प्रार्थना—पत्र बराये जन्म पंजीकरण श्री महिन्दर कुमार पुत्र रोशन लाल, वासी मोहाल टिकरू, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) ने इस अदालत में दायर किया है कि उसका जन्म दिनांक 30—04—1981 को ग्राम पंचायत डेरा में हुआ था तथा सहबन गलती से ग्राम पंचायत डेरा में दर्ज नहीं हो पाया है। लिहाजा इसे ग्राम पंचायत डेरा में दर्ज करने के आदेश पारित किए जाएं।

अतः प्रतिवादी आम जनता तथा सम्बन्धित रिश्तेदारों को इस इश्तहार द्वारा सूचित किया जाता है कि यदि किसी को उपरोक्त जन्म तिथि पंजीकरण बारे कोई उजर व एतराज हो तो वह दिनांक पेशी 19—05—2025 को सुबह 10.00 बजे इस न्यायालय में असालतन या वकालतन अपना एतराज अधोहस्ताक्षरी के समक्ष उपस्थित होकर पेश कर सकता है अन्यथा उपरोक्त जन्म तिथि को दर्ज करने के आदेश दे दिये जाएंगे। उसके उपरान्त कोई एतराज नहीं सुना जाएगा।

मोहर ।

हस्ताक्षरित / – सहायक समाहर्ता द्वितीय श्रेणी, सुजानपुर, जिला हमीरपुर (हि०प्र०)।

ब अदालत सहायक समाहर्ता द्वितीय श्रेणी, सुजानपुर, जिला हमीरपुर (हि०प्र०)

मिसल नम्बर

किरम मुकद्दमा

तारीख दायर

तारीख पेशी

19/NT/2025

जन्म तिथि पंजीकरण

26-04-2025

19-05-2025

सुश्री माया देवी पुत्री संत राम उर्फ वसन्ता राम, वासी मोहाल घिरंड, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)

बनाम

आम जनता

प्रतिवादी।

जन्म तिथि पंजीकरण सुश्री माया देवी पुत्री संत राम उर्फ वसन्ता राम, वासी मोहाल घिरंड, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)।

प्रार्थना—पत्र बराये जन्म पंजीकरण सुश्री माया देवी पुत्री संत राम उर्फ वसन्ता राम, वासी मोहाल घिरंड, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) ने इस अदालत में दायर किया है कि उसका जन्म दिनांक 20—05—1947 को ग्राम पंचायत चिमयाणा में हुआ था तथा सहबन गलती से ग्राम पंचायत चिमयाणा में दर्ज नहीं हो पाया है। लिहाजा इसे ग्राम पंचायत चिमयाणा में दर्ज करने के आदेश पारित किए जाएं।

अतः प्रतिवादी आम जनता तथा सम्बन्धित रिश्तेदारों को इस इश्तहार द्वारा सूचित किया जाता है कि यदि किसी को उपरोक्त जन्म तिथि पंजीकरण बारे कोई उजर व एतराज हो तो वह दिनांक पेशी 19–05–2025 को सुबह 10.00 बजे इस न्यायालय में असालतन या वकालतन अपना एतराज अधोहस्ताक्षरी के समक्ष उपस्थित होकर पेश कर सकता है अन्यथा उपरोक्त जन्म तिथि को दर्ज करने के आदेश दे दिये जाएंगे। उसके उपरान्त कोई एतराज नहीं सुना जाएगा।

आज दिनांक 26-04-2025 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित / – सहायक समाहर्ता द्वितीय श्रेणी, सुजानपुर, जिला हमीरपुर (हि०प्र०)।

ब अदालत सहायक समाहर्ता द्वितीय श्रेणी, सुजानपुर, जिला हमीरपुर (हि०प्र०)

मिसल नम्बर 10 / NT / 2025 किरम मुकद्दमा जन्म तिथि पंजीकरण तारीख दायर 10—02—2025 तारीख पेशी 19—05—2025 सुश्री आशा देवी पुत्री जम्बा राम, वासी मोहाल छनेहड, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)

बनाम

आम जनता

ं प्रतिवादी।

जन्म तिथि पंजीकरण सुश्री आशा देवी पुत्री जम्बा राम, वासी मोहाल छनेहड, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0)।

प्रार्थना—पत्र बराये जन्म पंजीकरण सुश्री आशा देवी पुत्री जम्बा राम, वासी मोहाल छनेहड, तहसील सुजानपुर, जिला हमीरपुर (हि0 प्र0) ने इस अदालत में दायर किया है कि उसका जन्म दिनांक 02—06—1974 को ग्राम पंचायत चलोह में हुआ था तथा सहबन गलती से ग्राम पंचायत चलोह में दर्ज नहीं हो पाया है। लिहाजा इसे ग्राम पंचायत चलोह में दर्ज करने के आदेश पारित किए जाएं।

अतः प्रतिवादी आम जनता तथा सम्बन्धित रिश्तेदारों को इस इश्तहार द्वारा सूचित किया जाता है कि यदि किसी को उपरोक्त जन्म तिथि पंजीकरण बारे कोई उजर व एतराज हो तो वह दिनांक पेशी 19—05—2025 को सुबह 10.00 बजे इस न्यायालय में असालतन या वकालतन अपना एतराज अधोहस्ताक्षरी के समक्ष उपस्थित होकर पेश कर सकता है अन्यथा उपरोक्त जन्म तिथि को दर्ज करने के आदेश दे दिये जाएंगे। उसके उपरान्त कोई एतराज नहीं सुना जाएगा।

आज दिनांक 26-04-2025 को मेरे हस्ताक्षर व मोहर अदालत द्वारा जारी हुआ।

मोहर।

हस्ताक्षरित / – सहायक समाहर्ता द्वितीय श्रेणी, सुजानपुर, जिला हमीरपुर (हि0प्र०)।
